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The Gauhati High Court, At Guwahati

[HIGH COURT OF ASSAM: NAGALAND: MIZORAM & ARUNACHAL PRADESH]

NOTICE

IT IS FOR INFORMATION TO ALL CONCERNED THAT ON **11-09-2020 (FRIDAY)**:-

THE BELOW MENTIONED CASES LISTED ON **11-09-2020** ARE RE-POSTED AS FOLLOWS TO BE TAKEN UP VIA REMOTE VIDEO CONFERENCING:

NAME OF THE HON'BLE JUDGE	ITEM NO. & HON'BLE COURT	DATE
HON'BLE MR. JUSTICE M.BHUYAN AND HON'BLE MR. JUSTICE H.K. SARMA	1. ITEM NOS. 16 TO 20 HON'BLE MR. JUSTICEM.BHUYAN AND HON'BLE MR. JUSTICEH.K. SARMA.	11-09-2020
HON'BLE MRS. JUSTICE R.K. PHUKAN	1. ITEM NOS. 19 AND 20 OF HON'BLE MRS. JUSTICE R.K. PHUKAN.	11-09-2020
HON'BLE MR. JUSTICE A.M. BUJORBARUA	1. ITEM NOS. 11 AND 20 TO 23 OF HON'BLE MR. JUSTICE A.M. BUJORBARUA 2. ITEM NOS. 5, 12, 13, 14 AND 16 OF HON'BLEMR. JUSTICE A.M. BUJORBARUA. 3. ITEM NOS. 7 AND 21 OF HON'BLE MR. JUSTICE S.SHYAM.	11-09-2020 14-09-2020 14-09-2020
HON'BLE MR. JUSTICE K.R. SURANA HON'BLE MR. JUSTICE M.A. ALI	1. ITEM NO. 1 OF HON'BLE MR. JUSTICE K.R. SURANA AND HON'BLE MR. JUSTICE M.A. ALI.	14-09-2020

BY ORDER

Dated, Guwahati the 10th September, 2020.



IN THE GAUHATI HIGH COURT
[THE HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND
ARUNACHAL PRADESH]

NOTICE

IT IS FOR INFORMATION OF ALL CONCERNED THAT **TOMORROW**
i.e. ON 11-09-2020 (FRIDAY):-

THE DIVISION BENCH - I COMPRISING OF **HON'BLE THE CHIEF JUSTICE** AND **HON'BLE MR. JUSTICE MANISH CHOUDHURY** WILL NOT **SIT**. MATTERS LISTED BEFORE THE AFORESAID BENCH ARE **DEFERRED** AND WILL BE NOTIFIED LATER ON.

FURTHERMORE, THE SINGLE BENCH OF **HON'BLE MR. JUSTICE MANISH CHOUDHURY** WILL SIT AT **10:30A.M.**

BY ORDER

GUWAHATI THE 10TH OF SEPTEMBER, 2020